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No. K. 11019/31/2023-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-11011.

Dated : 29th September, 2023.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Dr. Justice Bidyut Ranjan Sarangi, senior-most Judge of the Orissa High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 04.10.2023 consequent upon superannuation of Shri Justice Subhasis Talapatra, Chief Justice of Orissa High Court.

MVP
29/9/2023

(Rajinder Kashyap)

Special Secretary to the Government of India

Tele : 011-23072387

To

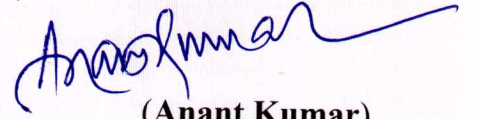
The Manager,
Government of India Press,
Minto Road, New Delhi.

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Dated 29.09.2023.

Copy to:-

1. Dr. Justice Bidyut Ranjan Sarangi, Judge of Orissa High Court, through Registrar General, Orissa High Court, Cuttack.
2. The Secretary to the Governor, Odisha, Bhubaneswar.
3. The Secretary to the Chief Minister, Odisha, Bhubaneswar.
4. The Secretary to the Chief Justice, Orissa High Court, Cuttack.
5. The Chief Secretary, Government of Odisha, Bhubaneswar.
6. The Registrar General, Orissa High Court, Cuttack.
7. The Accountant General, Odisha, Bhubaneswar.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM's Office, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 07 Krishna Menon Marg, New Delhi.
11. PS to MoS (I/C) L&J / PPS to Secretary (Justice).
12. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).



(Anant Kumar)

Under Secretary to the Government of India

Tele : 011-23383087